

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 2044 of 2015

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CORAM : HON'BLE MR. JUSTICE ANANDA SEN.  
Through: Video Conferencing  
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04 /09.07.2020: Learned counsel for the petitioner prays for an adjournment.

Prayer is allowed.

List this case after the Court starts normal functioning, post COVID-19.

Learned counsel, Mr. Girish Mohan Singh, appears on behalf of opposite party No. 2.

Anu/-

(ANANDA SEN, J.)